

1 MCRC-12734-2025 IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PREM NARAYAN SINGH ON THE 2nd OF MAY, 2025

MISC. CRIMINAL CASE No. 12734 of 2025

JITU ALIAS JITENDRA Versus

THE STATE OF MADHYA PRADESH

Appearance:
Shri Abhay Saraswat - advocate for the petitioner [P-1].
Ms. Neelu Khetra appearing on behalf of Advocate General.
<u>ORDER</u>

This is repeat application for grant of bail on behalf of the applicant.

After arguing for some time, counsel for applicant prays for withdrawal of application with liberty to renew the prayer after three months from today.

Prayer is allowed.

The MCRC is dismissed as withdrawn with the aforesaid liberty.

(PREM NARAYAN SINGH) JUDGE

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